186

per cent) coined on the theme "FOOD AND ENVIRONMENT" (on the occasion of the celebration of the Ninth World Food Day on the 16th October, 1989) Rules, 1989, under sub-section (3) of section 21 of the Coinage Act, 1906. [Placed in Library, See No LT—8|89].

- I. Report and Accounts (1988-89) of the various Textile Research Associations and related papers
- It. Report and Accounts (1988-89) of the Indian Silk Export Promotion Council, Bombay and related papers
- III. Report and Accounts (1988-89) of the Cotton Textiles Export Promotion Council. Bombay and related papers
- IV. Report and Accounts (1988-89) of the

Paddy Processing Research Centre (Tamil Nadu) Society, Thanjavur and related papers

THE MINISTER OF TEXTILES WITH ADDITIONAL CHARGE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): Madam, I beg to lay on the Table a copy each (in English and Hindi) of the following papers:

- I (i) Annual Report and Accounts of the Ahmedabad Textile Industry's Research Association, Ahmedabad, for the year 1988-89. [Placed in Library. See No. LT—178/89]
- (ii) Annual Report and Accounts of the Bombay Textile Research Association Bombay, for the year 1988-89, together with the Auditors Report on the Accounts. [Placed in Library. See No. LT—179189]
- (iii) Annua] Report and Account- cf the South India Textile Research Association, Coimbatore, for the year 1988-89. [Placed in Library. See No. LT—180|89]
- (iv) Annual Report and Accounts of the Northern Tndia Textile Research Association Ghaziabad, for the year 1988-89, 'together with the Audit' Report on the Accounts.

- (v) Review by Government on the working of the Associations mentioned at (i) to (iv) above. [Placed in Library. *See* No. LT—181/89 for (iv) and (v)].
- II (a) Annual Report and Accounts of the Indian Silk Export Promotion Co uncil, Bombay, for the year 1988-89, together with the Auditors Report on the Accounts.
- (b) Review by Government on the working of the Council. [Placed in Library. See No. LT—41/89 for (a) and (b)].
- III (a) Thirty-fifth Annual Report and Accounts of the Cotton Textiles Ex port Promotion Council, Bombay, for the year 1988-89, together with the Auditors' Report on the Accounts.
- (b) Review by Government on the working of the council. [Placed in Library. See No. LT—42/89 for (a) and (b)]
- IV (a) Annual Report and Accounts of the Paddy Processing Research Centre (Tamil Nadu) Society, Thanjavur for the year 1988-89, together with the Audit Report on the Accounts.
- (b) Review by Government on the work-ing of the Society. [Placed in Library. Ser No. LT—1544/89 for (a) and (b)] I. Report and Accounts (1988-89) of the State Trading Corporation of India Limited, New Delhi and related papers. [t. Report and Accounts (1988-89) of the Projects and Equipment Corporation of India Limited, New Delhi and re-lated papers
- UI. Report and Accounts (1988-89) of the Spices Trading Corporation Limited, Bangalore and related papers
- IV. Report and Accounts (1988-89) of the Cashew Corporation of India, Cochin and related papers
- V. Report and Accounts (1988-89) of the India Tourism Development Corporation Limited, New Delhi and related papers

187

THE MINISTER OF COMMERCE AND TOURISM (SHRI ARUN KUMAR NEHRU); Madam I beg to lay on the Table-

- I. A copy each (in English and Hindi) of the following papers, under subsection (1) of section 619A of the Companies Act, 1956; —
 - I (a) Annual Report and Accounts of the State Trading Corporation of India Limited, New Delhi, for the year 1988-89, together with the Auditors' Report on the Accounts and the comments of the Comptroiiler and Auditor General of India thereon.
 - (b) Review by Government on the working of the Corporation.

[Plated in Library. See No. LT-186/ 89 for (a.) and (b)].

- II (a) Annual Report and Accounts of the Projects and Equipment Corporation of India Limited, New Delhi, for the year 1988-89, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon, (b) Review by Government on the working of the Corporation. [Placed in Library. See No. LT-187/89 for (a) and
- III (a) Sixth Annual Report and Ac counts of the Spices Trading Cor poration Limited, Bangalore, for the year 1988-89, together with the Auditors' Report on Accounts and the comments of the Comptroller and Auditor General of India thereon, (b) Review by Government on the working of the Corporation. [Placed in Library. See No. LT—188]89 for (a) ana (b)]
 - IV (a) Annual Report and Accounts of the Cashew Corporation of Tndia Cochin, for the year 1988-89, together with the Auditors Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Corporation. [Placed in Library. See No. LT—184/89 for (a) and (b)]

on the Table

- V(a) Twenty-fourth Annual Report and Accounts of the India Tourism Development Corporation Limited. New Delhi, for the year 1988-89, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the Corporation.

[Placed in Library. See No. LT-185/89 for (a) and (b)].

- VI (a) Twenty-sixth Annual Report and Accounts of the Minerals and Metals Trading Corporation of India Limited, New Delhi, for the year 1988-89, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the Corporation. [Placed in Library. See No. LT-15/89 for (a) and (b)]
- Report and Accounts (1988-89) of the Marine Products Export Deve lopment Authority, Cochin and rela.. ted papers
- II. Report and Accounts (1987 88 and 1988-89) of the Spices Board, Cochin and related papers
- III. Report and Accounts (1988-89) of the Indian Institute of Packaging, Bombay and related papers
- IV. Report and Accounts (1988-89) of the Rubber Board, Kottayam and related
- V. Report and Accounts (1988-89) of the Coffee Board, Bangalore and related papers

SHRI ARUN KUMAR NEHRU: Madam, I also beg to lay on the Table a copy each On English and Hindi) of the follow-ing papers under sub-section (3) of section 22 of the Marine Products Export Development Authority Act, 1972: —

(!) Seventeenth Annual Report of the Marine Products Export Development Authority, Cochin, for the year 1988-89.